

by the Income-tax Officers for such deductions and the number of seamen to whom such deductions have been granted since 1-4-78 and the number of claims pending are not readily available with the Central Government.

Rate of interest charged from Ex-servicemen by public sector banks

4462. **S H R I B H O G E N D R A J H A** : Will the Minister of FINANCE be pleased to state :

(a) what is the rate of interest charged from ex-servicemen by the public sector banks ;

(b) what is the rate of subsidy granted to ex-servicemen having taken loans from banks for self-employment particularly in Bihar ;

(c) whether any such point was raised by the Bihar State Sainik Board from the Madhubani branch of the State Bank of India on 27 February, 1981 ; and

(d) if so, details of the reply thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : (a) to (d). Information is being collected and to the extent available will be laid on the Table of the House.

CCS (Pension) Rules, 1972

4463. **SHRI HARISH KUMAR GANGWAR** :

SHRI R. L. P. VERMA :

Will the Minister of FINANCE be pleased to refer to sub-class 3 (a) (i) of Rule 54 of CCS (Pension) Rules, 1972 and state :

(a) how does it take care of the bereaved family when the obligatory expenses remain still intact like education, marriages etc ;

(b) whether Government propose to delete the words "whichever is less" for a period of 7 years and "whichever is less" appearing in lines 7, 9 and 12, thereof to make the Rules meaningful ; and

(c) the number of cases where pension of the superannuating employee has been delayed with reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) Substantial improvements have been made over the years in respect of the pensionary benefits payable to families of deceased Government servants. The minimum and maximum amount of normal family pension have been raised from Rs. 25/- and Rs. 150/- per month to Rs. 60/- and Rs. 250/- per month, respectively. Further, family pension is now payable at twice the normal rate for a period of seven years or till the deceased Government servant would have attained the age of 65 years, whichever is earlier. Besides, the maximum age limit for eligibility of family pension in respect of children of the deceased have been raised. In addition to family pension, graded relief is also paid to family pensioners @ 65% of pension, subject to a minimum of Rs. 65/- per month and a maximum of Rs. 325/- per month, which is revised after every 8 points increase in the average consumer price index. Moreover, Government are introducing a Group Insurance Scheme from 1st January, 1982 which will substantially improve the availability of funds to the family pensioners. Thus, Government have endeavoured to liberalise the payments to family pensioners to the maximum possible extent with the available resources.

(b) No, Sir.

(c) The information is not readily available and will have to be collected from various offices spread all over India. The time and labour involved

in this process will not be commensurate with the results expected to be achieved.

Income Tax Survey

4464. DR. A.U. AZMI: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1912 on 28th August, 1981 regarding assets of people working in public dealing departments and state :

(a) the number of Houses surveyed by the Income-tax Department to-date, with results thereof ;

(b) how much time it is likely to take to complete the entire survey ;

(c) whether a survey of all the files is proposed to be undertaken to ensure that they are brought upto-date ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) The Income-tax Department has surveyed 3,180 house properties resulting into detection of 916 new Wealth-tax cases.

(b) to (d). The income-tax authorities have been asked to complete the survey of the entire area of Delhi. Though efforts are being made to complete the survey as early as possible, it is not possible to indicate precisely when the entire survey will be completed.

सरकारी क्षेत्र के उपक्रमों में काम कर रहे भारतीय भाषाओं की पत्रिकाओं के कर्मचारियों के वेतनमान

4465. डा० बसन्त कुमार पण्डित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार के उन सरकारी क्षेत्र के उपक्रमों के नाम क्या हैं जिन्होंने

केन्द्रीय हिन्दी समिति के इस आशय के निर्णय को पूरी तरह या आंशिक रूप से क्रियान्वित किया है कि अंग्रेजी, हिन्दी और अन्य भारतीय भाषाओं के सम्पादकीय विभाग में काम करने वाले अधिकारियों और कर्मचारियों के वेतनमान, पदनाम तथा अन्य सेवा शर्तों में समानता होनी चाहिए ; और

(ख) जिन उपक्रमों ने इस निर्णय को आंशिक रूप से लागू किया है या लागू नहीं किया है उनके द्वारा उसे पूरी तरह लागू किए जाने में क्या बाधाएं आ रही हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) और (ख) वांछित सूचना एकत्र की जा रही है तथा इसे सभा पटल पर रख दिया जाएगा ।

Confrence of State Tourist Ministers

4466. SHRI H. N. NANJE GOWDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Conference of State Tourist Ministers was held in December ;

(b) if so, were the subjects discussed in the conference and how many States' Ministers participated in the conference; and

(c) what were the decisions arrived at to improve and give incentives to the tourist industry ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) and (b). Yes, Sir. The State Tourism Ministers' Conference was held in Delhi on 1st and 2nd December 1981 and was attended by 22 Ministers of Tourism from States and Union